

बिड़ला नगर में ऊपरिपुल का निर्माण

542 श्री हुकम चन्द कछुवाय . क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या खालियर, मध्य प्रदेश के नगर निगम ने बिड़ला नगर में एक रेलवे ऊपरि-पुल का निर्माण करने की मांग की थी ;

(ख) क्या इस संबंध में विस्तृत मर्वेक्षण करने के बाद रेलवे बोर्ड द्वारा उक्त ऊपरिपुल के निर्माण के लिए अनुमति दे दी गई थी,

(ग) इस पर निर्माण-कार्य कब तक आरम्भ हो जाने की सम्भावना है,

(घ) इस पर केन्द्र सरकार तथा राज्य सरकार द्वारा पृथक-पृथक कितनी राशि खर्च करने का प्रस्ताव है और खालियर नगर निगम ने कितनी राशि अदा करने का वचन दिया है ; और

(ङ) इस पर कब तक कार्य पूरा कर लिए जाने का प्रस्ताव है ?

रेल मंत्रालय में उपमंत्री (श्री बूटा सिंह)

(क) खालियर के निकट समतार से 424 के बदले बिरलानगर पर एक ऊपरी सड़क पुल बनाने का प्रस्ताव मध्य प्रदेश सरकार द्वारा 1971 में प्रार्थित किया गया था, न कि नगर निगम खालियर द्वारा जिसे तदनुसार रेलवे के 1972-73 के निर्माण कार्य-क्रम में शामिल कर लिया गया था ।

(ख) अभी नहीं, इस निर्माण-कार्य का प्राक्कलन अभी स्वीकृत होना है ।

(ग) प्रस्तावित ऊपरी सड़क पुल और इसके पट्टे - मार्ग के तकशे को अभी अन्तिम रूप नहीं दिया गया है, अतः अभी यह बताना सम्भव नहीं है कि निर्माण कार्य वास्तव में कब आरम्भ किया जायेगा

(घ) राज्य सरकार द्वारा तैयार किये गए मूल प्रस्ताव के अनुसार, 1972-73 में इस निर्माण-कार्य की लागत का अनुमान 50.95 लाख रुपए लगाया गया था जिसमें से रेलवे को 23.53 लाख रुपए और राज्य सरकार को 27.42 लाख रुपये का खर्च वहन करना था । रेलवे इस बात से भिन्न नहीं है कि खालियर नगर निगम ने इस प्रयोजन के लिए कोई राशि देने का वचन दिया है । उक्त लागतों में इस बीच बढ़ी हुई कीमतों में वृद्धि हो जाने के कारण संशोधन करना अपेक्षित होगा ।

(ङ) चूंकि पुल और पट्टे-मार्गों के तकशे को अभी अन्तिम रूप दिया जाना शेष है, अतः यह बताना सम्भव नहीं है कि निर्माण कार्य कब तक पूरा कर लिया जायेगा ।

Reduction in Price of Drugs

543. SHRI SAROJ MUKHERJEE:
SHRI SHASHI BHUSHAN:
DR. LAXMINARAYAN
PANDEY:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether he had said in Ahmedabad on the 21st December, 1975 that the prices of drugs would be reduced from the month of January, 1976; and

(b) if so, the quantum of proposed price reduction of the drugs which are mainly used by the people in general?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI P. C. SETHI): (a) and (b). A statement is attached.

Statement

Government is giving very careful consideration to the recommendations made by the Hathi Committee with regard to the pricing of drugs. Government will take into consideration

the need for maintaining stability in drug prices as well as the need to ensure a reasonable return to the producers. The decision is expected to be taken shortly.

2. In the meanwhile, as a result of cost examination by the Bureau of Industrial Costs and Prices, prices of the following drugs have been reduced recently:—

S. No.	Name of the drug	Unit	Pre-revised price		Price as now fixed by the Government
			Rs.		Rs.
1	Vitamin B 12	gram	100.00		95.00
2	Riboflavin-5 Phosphate Sodium.	Kg.	2500.00 2800.00 3000.00	(Franco India) (Nivedita) (IDPL)	2350.00 (for all)
3	Benzathin Penicillin.	Kg.	1263.00 2000.00	(HAL) (Goffrey Manners)	1375.00 (for all)

3. The STC have also reduced the prices of the following bulk drugs during the current year :—

S. No.	Name of the Drug	Pre-revision prices	Post-revision prices
		Rs. per kg.	Rs. per kg.
1	Ampicillin Anhydrous	2030.00	1540.00
2	Ampicillin Sodium	1670.00	1300.00
3	Ampicillin Trihydrate	1425.00	1105.00
4	Chloramphenicol Palmitate	670.00	522.00
5	Chloramphenicol Powder (pooled price)	646.00	524.00
6	Chloramphenicol Sodium Succinate	1060.00	748.00
7	Indomethacin	1316.00	816.68

There have been consequential reductions in the prices of formulations based on these drugs.

Search for Oil

544. SHRI JYOTIRMOY BOSU Will the Minister of PETROLEUM be pleased to state

(a) State-wise names of areas where search for crude is being currently conducted, and

(b) names of foreign firms who are collaborating in this field?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM (SHRI ZIAUR RAHMAN ANSARI) (a) The information is given below —

S.No	State	Name of area
1	Jammu & Kashmir	Surinagar valley
2	Rajasthan	Jaisalmer District
3	West Bengal	24 Parganas District
4	Meghalaya	Garo hills
5	Assam	Sibsagar District
6	Tri pura	Baramura
7.	Tamil Nadu	Tharjavar
8	Gujarat	Broach, Kaira, Ahmedabad, Godhisa and Mehsana
9	Himachal Pradesh	Ramshahr area
10	Nagaland	Mokokchung

(b) No foreign firm is collaborating for search of oil in these areas

Money earned as a result of Disposal of Goods lying Unclaimed

545 SHRI N. K. SANGHI Will the Minister of RAILWAYS be pleased to state.

(a) total amount of money earned by different Railways as a result of

disposal of goods pursuant to the passing of the ordinance to confiscate and dispose of goods lying unclaimed at the destination for more than seven days, and

(b) whether this has also helped in the turnover of the wagons?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH) (a) So far, only eight consignments have been auctioned at one of the notified stations namely Howrah Goods. These consignments were sold for a total of Rs 32,850/- According to Section 56D the sale proceeds are payable to the owner of the goods after deducting the charges due to the railway administration

(b) Yes

New Railway Line in Balurghat of West Dinajpur District (Northeast Frontier Railway)

546 SHRI PRIYA RANJAN DAS MUNSHI Will the Minister of RAILWAYS be pleased to state

(a) whether his Ministry has recently finalised the proposal to construct the Railway line in Balurghat of West Dinajpur district of West Bengal under Northeast Frontier Railway; and

(b) if so, when will the work begin and is expected to be completed?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH) (a) A Preliminary Engineering-cum-Traffic Survey for the line has been carried out but decision regarding its construction yet to be taken

(b) It is too early to say.